NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2018	-	For hearing	Rule 6 of I&B	

SL.	NAME (IN CAPITAL)		
			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATORE

1 Shiva Sunivasan +919980030458

Potitiona

2 RU Buxali 4919448844554 Respondent

ORDER

Counsel for Petitioner is present. M/s Holla & Holla Advocate undertake to file vakalath for Corporate Debtor. For filing vakalath and also for filing objections list it on 12/03/2018.

Member (T)

Member (J)